## PEREUAY 3, 1976

[Shri A. C. George]

- Notification No. S.O. 5508 in Gazette of India dated the 18th December, 1971. 10
- (iv) The Tractors (Distribution and Sale) Control (Amendment) Order, 1972, published in Notification No. S.O. 132(E) in Gazette of India dated the 10th February, 1972.
  - (v) The Tractors (Distribution and Sale) Control (Amendment) Order, 4974, published in Notification No. S.O. 511(E) in Gazette of India dated the 29th August, 1974.
  - (vi) S.O. 624 (E) published in Gazette of India dated the 29th October, 1974 rescinding the Tractors (Price Control) Order, 1967.
  - (vii) The Tractors (Distribution and Sale) Control (Amendment) Order, 1975, published in Notification No. S.O. 154(E) in Gazette of India dated the 26th March. 1975.
  - (viii) The Tractors (Distribution and Sale) Control (Amendment) Order, 1976, published in Notification No. S.O. 65(E) in Gazette of India dated the 27th January, 1976.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (i) to (vii) above.

Placed in Library. See No. LT-19307/76].

REPORT OF TOBACCO EXCISE TARIFF COM-MITTER VOLS. I & II.

THE MINISTER OF STATE IN-CHARGE OF THE DEFARTMENT OF

REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) : 1 beg to lay on the Table a copy of the Report (Riddi and Roglish versions) of the Tobacco Excise Tariff Committee-Volumes I and II. [Placed in Library. See No. LT-10308/76].

REVIEW AND ANNUAL REPORT OF ORISSA ROAD TRANSPORT CO., LTD., BERHAMPUR FOR 1972-73 WITH STATEMENT OF AC-COUNTS AND AUDIT REPORT THEREON.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): I beg to lay on the Table-

- (I) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:---
  - (i) Review by the Government on the working of the Orissa Road Transport Company Limited, Berhampur (Ganjam) for the year 1972-73.
  - (ii) Annual Report of the Orissa Road Transport Company Limited, Berhampur (Ganjam), for the year 1972-73.
  - (iii) Directors' Report and statement of accounts for the year 1972-73 of the Orissa Road Transport Company Limited, Berhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Dibnery, See No. LTin a shat she in she to get 10309/76].